

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. O.A. 946 of 1997

Date of order: 17.7.2006

**Present :** Hon'ble Mr. B.V. Rao, Judicial Member  
Hon'ble Dr. A.R. Basu, Administrative Member

SMT. PADMA DEVI

- VS -

UNION OF INDIA & ORS. (Defence)

For the Applicant : None

For the Respondents : Ms. U. Sanyal, Counsel

**ORDER**

**Per Mr. B.V.Rao, JM:**

The Ld. Counsel for the respondents is present. No one appears on behalf of the applicant. Since it is a old matter of 1997 and it is reported that the applicant had already died.

2. Let the matter be dismissed for default. No costs.

  
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MEMBER(A)

  
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MEMBER(J)